

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1712  
TO BE ANSWERED ON 27.12.2018**

**EDUCATION LOANS PROVIDED BY NBCFDC**

**1712. DR. VIKAS MAHATME:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether it is a fact that the NBCFDC is providing loans to students of Backward Classes for pursuing training or courses at graduate and higher levels and if so, the details thereof;
- (b) the amount of funds allocated for the scheme, the distribution of the funds between domestic and foreign loans and the rate of interest charged for these loans;
- (c) the number of students who have benefited from the scheme and their distribution, State/UT-wise; and
- (d) whether Government has any plans to expand the scheme and/or provide higher loans to students and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHAN PAL GURJAR)**

(a): Yes Sir. National Backward Classes Finance and Development Corporation (NBCFDC) provides education loan to students of Backward Classes (having annual family income less than Rs. 3.00 lakh per annum) through State Channelizing Agencies (SCAs) nominated by respective State Governments/Union Territories and Banks (Public Sector Banks and Regional Rural Banks) for pursuing training or courses at graduate and higher levels to the extent upto Rs. 10.00 lakh for studying in India and Rs. 20.00 lakh for studying abroad. The details of education loan scheme of NBCFDC is at **Annexure-A**.

(b)&(c): The details of funds disbursed for education loan to students of the target group for study in India and study abroad during the last three years and the number of students benefited is at **Annexure-B**. Under education loan scheme of NBCFDC, interest is 4% per annum for male students and 3.5% per annum for female students.

(d): At present there is no plan to expand the scheme and/or to provide higher loans to students.

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**National Backward Classes Finance & Development Corporation**

(A Govt. of India Undertaking, Ministry of Social Justice & Empowerment)

**EDUCATION LOAN SCHEME**

**Objectives**

To extend Education Loan to the students of Backward Classes for pursuing professional or technical education at graduate and higher level.

**Eligibility**

- a) Members of Backward Classes, as notified by Central Government/State Governments from time to time.
- b) The annual family income of the applicant is fixed as Rs.3.00 Lakh. The Channel Partners (State Channelising Agencies/Banks) are requested to release atleast 50% of total funding to persons with annual family income upto Rs.1.50 Lakh.
- c) The applicant should have obtained admission for any professional courses approved by appropriate agency such as AICTE, Medical Council of India, UGC etc.

**Courses Covered**

All professional and technical courses at graduate and higher level approved by appropriate authority as mentioned above.

**Expenses Covered**

Admission Fee & Tuition Fee; Books; Stationery & other instruments required for the course; examination fee; boarding & lodging expenses; insurance premium for policy during the loan period and travel expense/passage money for studying abroad.

**Salient Features**

- 90% of the expenditure of the course subject to maximum loan limit of Rs.10.00 Lakh per student (For study in India), the balance will be borne by student/SCA.
- 85% of the expenditure of the course subject to maximum of Rs.20.00 Lakh per student (For study in abroad), the balance will be borne by student/SCA.

**Rate of Interest**

- i) For Boys : 4% p.a.
- ii) For Girls : 3.5% p.a.

**Repayment Period** : Maximum repayment period is 15 Years.

**National Backward Classes Finance and Development Corporation (NBCFDC)**  
**Statement Showing Funds Distributed by NBCFDC under Education Loan Scheme During last Three Years**

Financial (Rs. in Lakh)  
Physical: No. of Beneficiary

S.No.	Name of State/UT	2015-16				2016-17				2017-18			
		In India		Abroad		In India		Abroad		In India		Abroad	
		Financial	Physical	Financial	Physical	Financial	Physical	Financial	Physical	Financial	Physical	Financial	Physical
1	Andhara Pradesh	0.00	0	0.00	0	0.00	0	0.000	0	17.99	11	0.00	0
2	Telangana	0.00	0	0.00	0	0.00	0	0.00	0	48.35	33	0.00	0
3	Chandigarh (UT)	1.00	2	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
4	Chhattisgarh	25.00	50	0.00	0	0.00	0	0.00	0	22.50	25	0.00	0
5	Delhi	0.00	0	0.00	0	0.00	0	0.00	0	4.27	4	0.00	0
6	Goa	25.00	50	0.00	0	5.00	10	5.00	5	40.00	10	0.00	0
7	Gujarat	170.00	330	10.00	10	150.00	165	0.00	0	115.95	140	0.00	0
8	Haryana	10.00	23	0.00	0	50.00	105	0.00	0	101.00	29	54.00	4
9	Himachal Pradesh	336.00	377	10.00	5	61.94	90	10.00	10	42.30	17	0.00	0
10	Jammu & Kashmir	25.00	50	0.00	0	35.00	40	0.00	0	25.00	50	0.00	0
11	Jharkhand	20.00	40	10.00	5	0.00	0	0.00	0	50.00	50	10.00	1
12	Karnataka	78.00	122	46.00	10	393.18	468	460.68	337	213.80	168	68.00	6
13	Kerala	415.00	1060	200.00	400	825.00	1205	385.00	310	856.21	608	300.00	95
14	Madhya Pradesh	0.00	0	0.00	0	50.00	70	0.00	0	20.47	5	0.00	0
15	Maharashtra	0.00	0	0.00	0	0.00	0	0.00	0	0.52	1	0.00	0
16	Puducherry (UT)	300.00	420	0.00	0	100.00	200	0.00	0	0.00	0	0.00	0
17	Punjab	20.00	40	5.00	3	30.00	80	10.00	10	20.00	11	10.00	2
18	Rajasthan	0.00	0	0.00	0	0.00	0	0.00	0	13.50	10	0.00	0
19	Sikkim	5.00	10	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
20	Tamil Nadu	50.00	100	0.00	0	0.00	0	0.00	0	19.98	26	0.00	0
21	Tripura	200.00	400	0.00	0	250.00	400	0.00	0	300.00	400	0.00	0
22	Uttar Pradesh	0.00	0	0.00	0	0.00	0	0.00	0	70.00	17	0.00	0
23	Uttarakhand	0.00	0	0.00	0	0.00	0	0.00	0	4.50	1	9.00	1
24	West Bengal	25.00	50	0.00	0	55.00	80	5.00	5	36.50	18	0.00	0
	<b>Total</b>	<b>1705.00</b>	<b>3124</b>	<b>281.00</b>	<b>433</b>	<b>2005.12</b>	<b>2913</b>	<b>875.68</b>	<b>677</b>	<b>2022.84</b>	<b>1634</b>	<b>451.00</b>	<b>109</b>